

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

OFFICE ORDER

Dated Shillong, the 18th February, 2026.

No. LJ (A) 89/2021/291 – In pursuance to Department Notification No. LR (A) 32/92/Pt.IV/182 dated 18th February, 2020, Shri. G. Namgekdai, Assistant Public Prosecutor, East Khasi Hills District, Shillong has tendered his resignation from his post with effect from 11th February, 2026.

Sd/-

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. No. LJ (A) 89/2021/291-A

Dated Shillong, the 18th February, 2026.

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioner, East Khasi Hills District, Shillong.
4. The District & Session Judges, East Khasi Hills District, Shillong.
5. The Superintendent of Police, East Khasi Hills District, Shillong.
6. The Accountant General (A&E), Meghalaya, Shillong- 793001.
7. The Secretary, High Court Bar Association, Shillong.
8. The Secretary, Shillong Bar Association, Shillong.
9. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
10. Shri. G. Namgekdai, Advocate.
11. The Treasury Officer, Shillong Treasury, Shillong.
12. Law (B) Department.
13. DEO, Law Department.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law Department.